## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.65/BB/ 2018	-	For hearing	213	M/s Peepul Capital Fund II LLC Vs Universal Power Transformer Pvt Ltd and others

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
LAVANYA B. ANANTH	PETITIONER	Lawring Banth
GANAPATHI HEGDE (DUA ASCOCIATES)  (DUSHPANTSHA)  KUMAR	RESPONDENT-1	Deffaith
9341223937 Prakyath Shitty K 8792861446	RESPONDENT	
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HARESHIKUMAR V.L. 9880007376 RESPONDENT NO. 3

ORDER

Counsel for Petitioner is present. Shri K.Dushyantha Kumar, PCS undertake to file vakalath for appearance for 1<sup>st</sup> Respondent. Shri K.Prakyath Shetty, Advocate undertake to file vakalath for R2 and Shri V.L Harish Kumar, Advocate undertake to file vakalath for R3. Copies of petition and annexures were served on the Respondents. Counsel for Petitioner filed memo alongwith stamp paper. For filing objections list it on 20/03/2018.

Member (T)

Member (J)